

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:547

ANSWERED ON:09.12.2013

FDI IN PHARMA

Das Gupta Shri Gurudas;Panda Shri Prabodh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether the Government proposes to reconsider the Foreign Direct Investment (FDI) cap in pharmaceutical sector to curb the takeover/acquisition of domestic pharmaceutical companies;

(b) if so, the details thereof;

(c) whether the Government has approached the concerned Ministries such as Finance, Health and Family Welfare etc. in the matter; and

(d) if so, the details thereof along with the views of the concerned Ministries in this regard and efforts made by the Government to make stringent and transparent FDI policy in respect of pharmaceutical companies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN)

(a)to (d): The Government considered a proposal to review the FDI cap in brownfield pharmaceutical sector to curb the takeover/ acquisition of domestic pharmaceutical companies. Department of Health & Family Welfare and Department of Science & Technology supported the proposal. Ministry of Finance, Planning Commission and Department of Pharmaceuticals supported the continuance of the existing policy. Government has not approved the proposal to review the FDI cap in brownfield pharma sector.